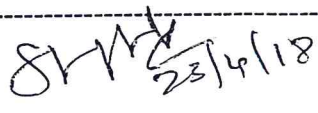
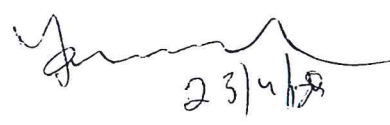


NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 23.4.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/315/IB/2018
NAME OF THE PETITIONER(S) : J. BHUVANESHWARI, J. JAYABALAN,
R. KALYANI KUMARI
NAME OF THE RESPONDENT(S) : AKSHAYA PVT LTD
UNDER SECTION : 7 RULE 4

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			
1.	S D S PHILLIP	Counsel for Applicants	 23/4/18
2.	Mani Sankar Gopal	Counsel for Respondent	 23/4/18

ORDER

Counsels for both the parties are present. Counsel for the Corporate Debtor has prayed for time to file reply. At request, time is enlarged with the direction to file reply for arguments. Put up on 01.06.2018 at 10.30 A.M.

sd-
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)